SHORTFALL IN THE EXPORT OF COTTON , , TEXTILES

1469. SHRI R. P. KHAITAN: the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) whether it is a fact that there has been a short fall in the export of cotton textiles during the year 1968;
- (b) if so whether any inquiry has been held into the causes thereof;
 - (c) if so, the findings thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) No, Sir, exports of cotton textiles during 1968 are actually higher than these in 1967.

(b) and (c). Do not arise.

EXPORT OF NON-TRADITIONAL PRODUCTS

1470. SHRI BABUBHAI M. CHINAI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) the measures taken to increase the exports of non-traditional industrial products: and
- (b) What is the result of such measures?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) Some of the important measures taken to increase the exports of non-traditional industrial products are: --

- (i) supply of imported raw materials required for export production under the policy of import replenishment.
- (ii) Cash assistance on exports of selected products to develop marketing competence and to neutralise the disadvantages inherent in the present stage of development of economy.
- (iii) Supply of important indigenous raw materials like iron and

steel for engineering industry and some raw materials for the plastics industry for export production at international prices.

- (iv) Drawback of customs and central excise duties.
- (v) Bank credit to exporters at the concessional rate of 6 per cent.
- (v1) Concessional railway freight on the movement of a large number of export products from centres of production to the ports of exports.
- (b) The various measures to assist exports have resulted in increases in the exports of engineering goods, (excluding prime iron and steel) from Rs. 27.99 crores during April 1967 to January 1968, to Rs. 69.89 crores during April 1968 to January 1969; the exports of chemicals and allied products from Rs. 74.68 crores during April-November 1967 to Rs. crores during April-November 1968.

1471. [Transferred to 25th the March, 1969]

RULES FOR CANTONMENT BOARD EMPLOYEES

1472. SHRI ARJUN ARORA: SHRI GULAM NABI UNTOO:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the Gove.nment of India have not framed the necessary rules for the appointments, promotions and medical treatment of the Cantonment Board employees and their dependants; and
 - (b) if so, the reason therefor?

MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) The draft rules pertaining to recruitment, promotion and treatment in respect of Cantonment Board employers have been published in the Gazette of India for inviting objections suggestions thereto. Certain objections have been received are under examination. It is expect-€d that these rules will be finalised shortly.